NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/43/2016

NAME OF THE APPLICANT

: AVIAGEN INDIA POULTRY BREEDING COMPANY

PVT LTD

UNDER SECTION

: 2(41)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. S. SARASKUMAR PROCTISING COMPANY _SS

ORDER

Heard. Reserved for orders.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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